| | Annexure-3 Name of the Corporate Debtor: Ansal Crown Infrabuild Pvt. Ltd.; Date of commencement of CIRP: 21/04/2023; List of creditors as on: 20/12/2023 List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
|------------|---|---------------------|----------------|----------------------------|--------------------|-------------|----------------|------------------------|--------------------------|-----------------------------|---|-------------------------------|---|-------------|--|
| SI. No. | Name of creditor | Details of claims r | received | Details of claims admitted | | | | | lass of credit | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims not Admitted | (Amount in Rs.) Amount of claims under verification | Remarks, if | |
| | | Date of Receipt | Amount claimed | | Nature of Claim | by security | | Whether related party? | % of voting share in CoC | | | | | | |
| | 1 SWAMIH Investment Fund 1, through its investment manager SBICAP Ventures Limited | 08-05-23 | ₹ 60,889,690 | ₹ 60,889,690 | Secured | ₹ 4,700,000 | Not Bifurcated | NO | 1.51 | - | - | - | - | - | |
| | | | | | | | | | | | | | | | |